## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:955 ANSWERED ON:03.03.2010 DEATH OF BIRDS Sivasami Shri C.;Toppo Shri Joseph

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether death of birds including Peacocks are increasing in the country including Assam;
- (b) if so, the details thereof during the last three years, and the reasons therefor, State-wise;
- (c) the measures taken/proposed to be taken by the Government to increase the bird population in the country including in Assam;
- (d) whether the Union Government proposes to develop Birds Sanctuary including Peacocks Sanctuary in the country;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

## Answer

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)& (b) As per the information available in the Ministry, no increase in death of birds, including Peacocks, has been reported in the country, including Assam, except Uttar Pradesh. The details of mortality of birds in Uttar Pradesh during the last three years, as reported by the State Government are given below:

S1.No Year No. of deaths

1 2007-08 78

2 2008-09 61

3 2009-10 144

The main reason for increase in mortality of birds during 2009-2010 was due to wide-spread hailstorm in the State.

- (c) The important steps taken to protect the birds include the following:
- (i) Rare and endangered birds including Peacocks are included in Schedule-I of the Wildlife (Protection) Act, 1972 thereby affording them highest degree of protection.
- (ii) Stringent punishments have been provided for in the Wildlife (Protection) Act, 1972 for violation of provisions of the Act.
- (iii) Important habitats of birds, including Peacocks have been designated as Protected Areas for conservation and protection of birds and their habitats.
- (iv) Financial & technical assistance is provided to the State/UT Governments for protection and management of Protected Areas.
- (v) Wildlife Crime Control Bureau has been established for control of illegal trade in wildlife and its parts and products.
- (d),(e) & (f) There are 116 designated bird sanctuaries in the country, amongst which five have been created exclusively for the conservation of Peacocks. Presently, there is no such proposal with the Ministry of Environment & Forests for developing bird sanctuaries including Peacock sanctuaries.